

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.113

TP/3(AHM)2023 in CP of 69(HC)2013

Proceedings under Section 7 IBC

IN THE MATTER OF:

HDFC Bank Ltd

.....Applicant

V/s

Archit Organosys Ltd

.....Respondent

Order delivered on: 07/08/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Tarak Damani, Adv.

For the Respondent

: Ms. Prachi Bohra, Adv. for A.R. Gupta & Associates

ORDER

On the request of the Learned Proxy Counsel for the respondent, matter stands adjourned to 19.09.2023.

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**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

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**SHAMMI KHAN
MEMBER (JUDICIAL)**

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